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## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. IA 144/17 in CP 08/16	T.P. No.	Purpose For hearing	Section 245	Name of the Parties M/s. / Mr.	
				Vijay Kumar & Export P. Ltd.	P .Mehta Vs. SPM

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

RESPONDENS 1,2,4,5

**SIGNATURE** 

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## ORDER

No representation for Petitioner. Shri Ramesh Chandra P Shah is present on behalf of the Respondents. Noticed to R6, R7 and R8 not returned. Await notices. List it on 09.03.2018.

Member (T)

Member (J)